NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

33. C.P.(IB)-379(MB)/2021

CORAM:SH. H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **27.01.2023**

NAME OF THE PARTIES: IDBI Bank Limited

V/s.

Madan Lal Goyal

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time matter could not be heard. List this mater on

20.03.2023.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
H. V. SUBBA RAO
Member (Judicial)

//Shubham//